

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. No. 141/2014
I.A.No.19/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (T) Shri S.Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th September, 2016, 10.30 A.M

Name of the Company		Om Prakash Dalmia. -Versus- Poonam Distributors Pvt. Ltd. & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

2, MR. ARISH GHOSH, ADVOCATE,

MR. SOMNIK GHOSH

SINCE AGARWAL
CA

{ Petitioners,
R. K. R. 3

{ S. Vijayaraghavan
18/09/16
18/9/16

ORDER

Ld. Counsels for the Petitioners and Respondents are present.

I.A. No.15/2016 has been filed for withdrawing the petition as the party has entered into amicable settlement.

The petition is dismissed in terms of settlement filed through I.A.No.15/2016.

(VIJAI PRATAP SINGH)
MEMBER (J)

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
MEMBER (T)